

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 113**  
**(IB)-470(ND)/2019**

**IN THE MATTER OF:**

LIC Housing Finance Ltd.	...	Applicant/Petitioner
Vs		
Durha Vitrak Pvt Ltd.	...	Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

**Order delivered on 04.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms Renuka Iyer, Advocate for Unicorn Buildtech  
Mr. Manish Kumar Srivastava and Mr. Akhil Hasija, Advs  
For the Yes Bank : Mr. Harsh Sinha for Yes Bank [IA 700/2021]  
LIC Housing Fin. : Mr. Sharad Tyagi, Adv Yukti Makan, I.A no 5150/2020

**ORDER**

List the matter for further consideration on 31.08.2021.

sd-

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

04.08.2021  
DPK